

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE, KOLKATA
ORIGINAL APPLICATION NO.158 OF 2024

News Item "Soil Dumping:
Umiam River Cries for help" appearing
In Shillong Times dated 26.05.2024

-Versus-

Meghalaya State Pollution Control Board & Ors

... Respondents

INDEX

SL. NO	PARTICULARS	PAGE.
1.	Affidavit	1-5
2.	Annexure – 1 Copy of the Photographs	6-11
3.	Annexure – 2 Copy of the letter dated 22.04.2026	12-13

Filed by



Mr T. Dkhar, Advocate

Dated: Shillong

The 23rd April, 2026

X

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 158 of 2024

Filed by the Respondent No. 5
through his counsel Shri T. Dkhar
on this the 23.04.2026 Ph:
9910219274

News Item "Soil Dumping:
Umiam River Cries for help" appearing
in the Shillong Times dated 26.05.2024

-Versus-

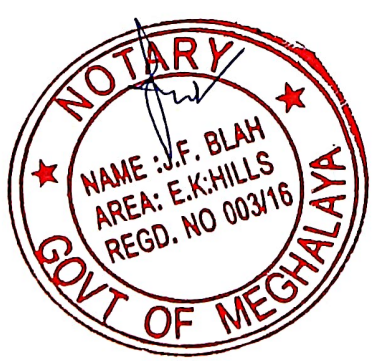
Meghalaya State Pollution Control Board & ors.

..... Respondents

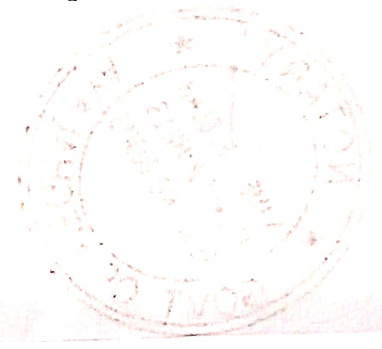
IN THE MATTER OF: -

Affidavit by the respondent no. 5 i.e.,
M/S Oriental Star Luxury Resort
represented by its proprietor Shri
Philosopher Iawphniaw, Mawiong
Rim, Shillong, Meghalaya bringing
on record the compliance status vide
order dated 30/01/2026 for the
construction and completion of
retaining walls wherein the dumped
soil and borders are safely prevented
from flowing to the river in question
by the respondent.

[Handwritten signature]



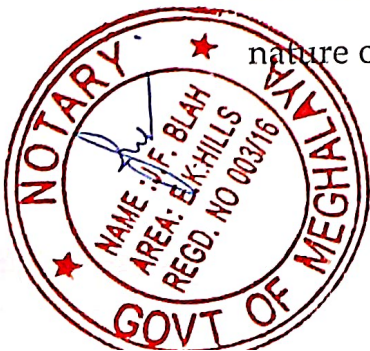
27
Submittance No. 25/4/26
Date:



AFFIDAVIT BRINGING ON RECORD COMPLIANCE STATUS

I, Shri Philosopher Iawphniaw, S/o (L) T. Nongsiej, aged 53 years, resident of Umsaw Mawtawar, NEHU, East Khasi Hills District, Meghalaya – 793022, do hereby solemnly affirm and declare on oath as follows: -

1. That I am the owner of the "M/S oriental Star Luxury Resort" located at Umsaw Mawjynrong Domladew, East Khasi Hills District, Meghalaya and I am well conversant with the facts and circumstances of the case and I am competent to swear this instant affidavit.
2. That the instant deponent with great humility tenders unconditional apology before this Hon'ble Tribunal for his inability to file the instant affidavit within time prescribed by this hon'ble Tribunal vide order dated 30.01 2026 due to serious personal difficulties and therefore, humbly beg to file the instant affidavit seeking indulgence of this Hon'ble Tribunal to allow him to place the status of his compliance for kind consideration of this Hon'ble Tribunal.
3. That in pursuance to the order dated 30.01.2026 passed by this Hon'ble Tribunal, the deponent continue to construct the walling and completed the same in the second week of April, 2026. The nature of the constructions are briefly mentioned below:



(Handwritten signature)

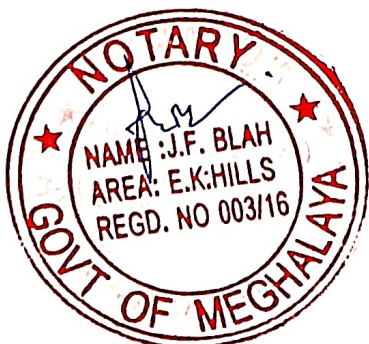
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- a. Wall No 1: Length – 158 ft, Height – 14 ft (6 ft below the ground) and Width – 4.8 ft
- b. Wall no 2: Length – 78 ft, Height - 13.6 ft (6 ft below the ground) and Width – 6 ft.

Therefore, it is humbly submits that the above construction has safely protected the river in question and the chances of the dumped soils and boulders falling into the river is completely protected/prevented.

(Copies of the photographs capturing the status of the construction are enclosed herewith and marked as Annexure 1 for kind consideration and appreciation by this Hon'ble Bench.)

4. That the deponent further submits that vide letter dated 22.04.2026 had also sincerely requested the respondent Meghalaya State Pollution Board and the Deputy Commissioner, Nongpoh to depute competent officers for site inspection as well, so that if any shortcoming is pointed out, the deponent is ever ready to improve the same. It is humbly submits that according to the deponent the aforesaid construction has well fulfilled the norms/ guideline issued by the respondent Meghalaya State Pollution Board.



(Copy of the letter dated 22.04.2026 is enclosed herewith and marked as Annexure-2)

5. That the statements made in para 1 and 2 are true to the best of my knowledge, belief and information and those made in para 3 and 4 being matters of records and the rest are my humble submission before this Hon'ble Tribunal.

And I signed this affidavit on this the 23rd day of April, 2026.

Identified by

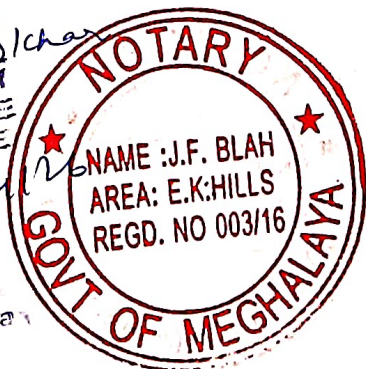
[Signature]
Advocate

[Signature]

DEPONENT

SOLEMNLY AFFIRMED BEFORE ME THIS DAY
ON 23/4/26 DEPONENT IS IDENTIFIED BY *J. F. Blah*
I CERTIFY THAT THE CONTENTS OF THE AFFIDAVIT
ARE READ ORDER AND EXPLAINED TO THE
DEPONENT WHO VERIFIED THE SAME BEFORE ME

23/4/26
J. F. BLAH
NOTARY
East Khasi Hills District
Government of Meghalaya

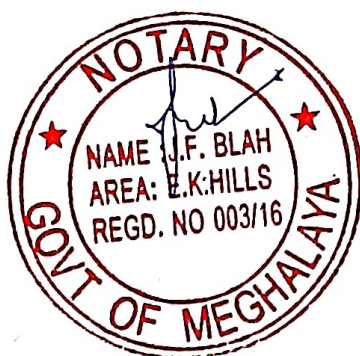


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VERIFICATION

I, Shri Philosopher Iawphniaw, S/o (L) T. Nongsiej, aged 53 years, resident of Umsaw Mawtawar, NEHU, East Khasi Hills District, Meghalaya – 793022, do hereby verify that the statements made in the instant affidavit are true to the best of my knowledge, belief and information which we believe to be true and the rest are my humble submission before this Hon'ble Tribunal.

And I signed this Verification today the 23rd day of April, 2026.





DECLARANT

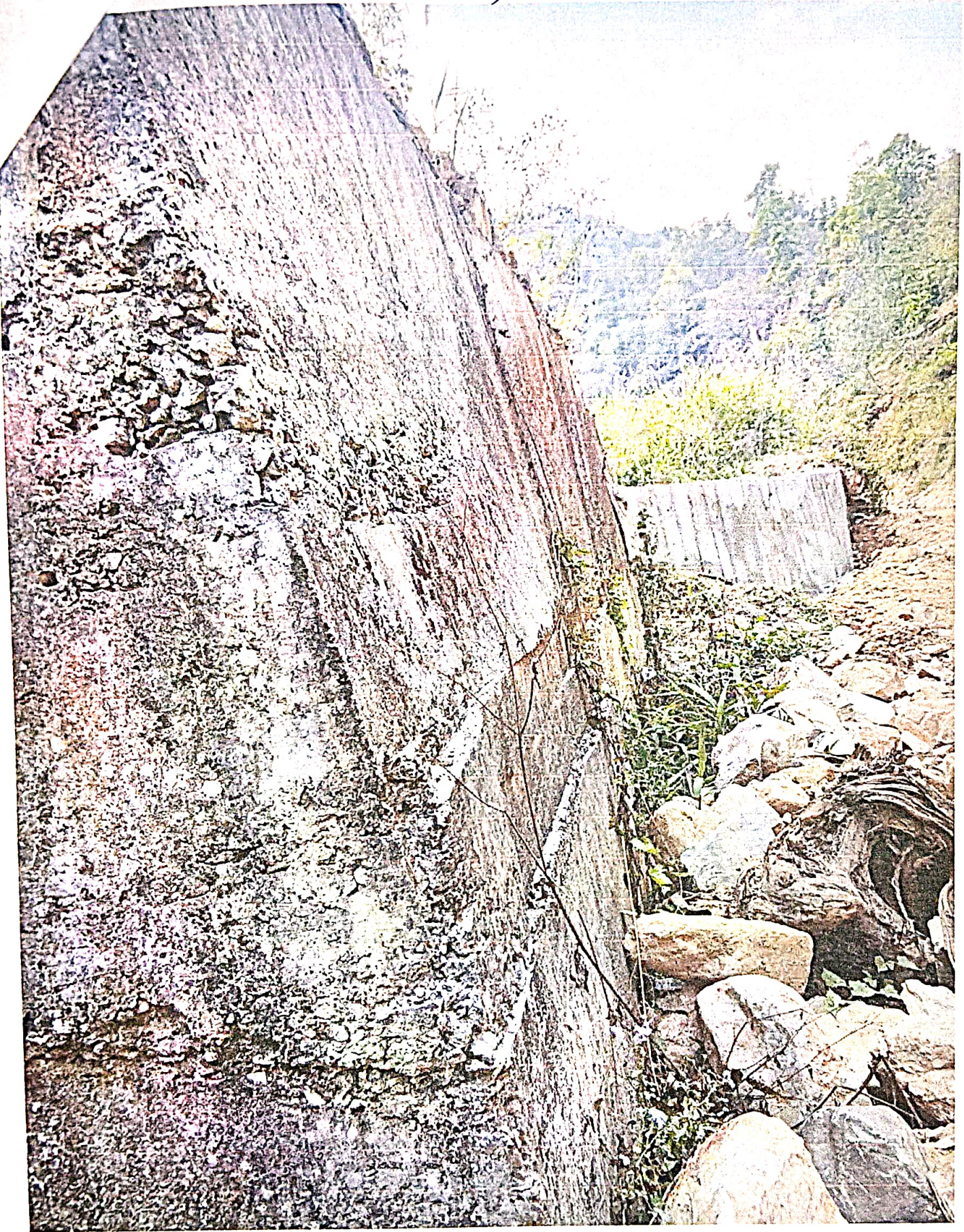
(8)



Certified to be true copy


Mr. T. Dikhar
(Advocate)

(7)




Certified to be true copy

Mr. T. Dikhar
(Advocate)



Certified to be true copy


Mr. T. Dkhar
(Advocate)




Certified to be true copy


Mr. T. Dikhar
(Advocate)

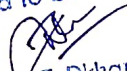


Certified to be true copy


Mr. T. Dkhar
(Advocate)



Certified to be true copy


Mr. T. Dikhar
(Advocate)

(12)

ANNEXURE- 2

142

To,

1. The Meghalaya State Pollution Board, Shillong
2. The Deputy Commissioner, Nongpoh, Ri Bhol District, Meghalaya

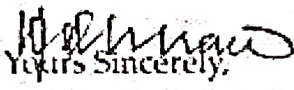
Subject: Sincere request for inspection


Sir,

With reference to the subject cited above, the undersigned humbly request you to kindly depute your competent officers to conduct inspection and assess the construction of retaining walls in my project which I had already completed in the second week of April, 2026. The undersigned is willing to cooperate with your authorities.

Thanking You

Dated: Shillong
The 22 April, 2026


Yours Sincerely,
Philossopher Iawphniaw

Certified to be true copy

Mr. T. Dkhar
(Advocate)



To,

1. The Meghalaya State Pollution Board, Shillong
2. The Deputy Commissioner, Nongpoh, Ri Bhoi District, Meghalaya

Subject: Sincere request for inspection

Sir,

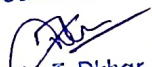
With reference to the subject cited above, the undersigned humbly request you to kindly depute your competent officers to conduct inspection and assist the construction of retaining walls in my project which I had already completed in the second week of April, 2026. The undersigned is willing to co-operate with your authorities.

Thanking You

Dated: Shillong
The 22nd, April, 2026
Iawphniaw

Yours Sincerely,
Philosopher

Certified to be true copy


Mr. T. Dikhar
(Advocate)